

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 2583

TO BE ANSWERED ON THE 1st August, 2017

Staff Shortage in CDSCO

2583. SHRI DUSHYANT CHAUTALA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that there are about 20000 pharmaceutical manufacturers but the Central Drugs Standards Control Organisation (CDSCO) has less than 300 staff to grant drug approvals;

(b) whether the Government had agreed to place 1200 more regular staff and 1200 staff on contract basis to strengthen the capacity of CDSCO; and

(c) if so, the details thereof and the steps taken so far by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a): There are about 10000 drug manufacturing units(which includes API, formulation, cosmetics manufacturers etc.) in the country. As per the Drugs and Cosmetics Act, 1940 and Rules made thereunder, the regulation of manufacture, sale and distribution of Drugs is primarily the concern of the State Authorities while the Central Authority is mainly responsible for approval of New Drugs, Clinical Trials, import registration & licensing, banning of drugs etc. The number of sanctioned posts in CDSCO has been increased from 111(as on April, 2008) to 510 (as on July, 2017). In addition, 492 contractual positions are also there, as on date.

(b) & (c): The Government has recommended the creation of 2500 regular posts and 784 contractual positions to strengthen the capacity of CDSCO. In compliance, 35 regular posts have been created so far.

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